

ITEM NO.1501

COURT NO.2

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 4268/2024

SHENBAGAVALLI & ORS.

APPELLANT(S)

VERSUS

INSPECTOR OF POLICE KANCHEEPURAM DISTRICT & ANR. RESPONDENT(S)

(IA No. 79959/2018 - EXEMPTION FROM FILING O.T.)

WITH CRL.A. NO. 4269/2024 (II-C)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
125415/2018, FOR EXEMPTION FROM FILING O.T. ON IA 125417/2018  
IA No. 125415/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 125417/2018 - EXEMPTION FROM FILING O.T.

Date : 30-04-2025 These matters were called on for pronouncement of  
judgment today.

For Appellant(s) :

Ms. Rebecca M. John, Sr. Adv.  
Ms. Anushka Baruah, Adv.  
Mr. John Mathew, AOR

Ms. Rachana Srivastava, Sr. Adv.  
Mrs. Mona K. Rajvanshi, AOR

For Respondent(s) : Mr. V. Krishnaurthy, Sr. A.A.G.  
Mr. D. Kumanan, AOR

1. Hon'ble Mr. Justice Augustine George Masih pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Abhay S. Oka and His Lordship.
2. In terms of the signed judgment, the appeals are allowed.
3. Pending application(s), if any, shall stand disposed of.

(NARENDRA PRASAD)  
DEPUTY REGISTRAR

(ANJU KAPOOR )  
ASSISTANT REGISTRAR

(Signed "Reportable" Judgment is placed on the file)